NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER

PETITION NUMBER

: CP/200/2017

NAME OF THE PETITIONER(S)

: KEANU CONSULTANCY PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M.RATHINAKUMAR

B. Sarath base

Pers for Petitioner M. Ras.

ORDER

Representative for the Applicant present. Counsel for RoC also present and he is directed to file detailed report about the future business prospects of the Company, in the event of its revival. Put up on 18.01.2018 at 10.30 A.M.

> -sd-(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk